

**Small Savings Scheme**

**1890. Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the total amount of deposits under Small Savings Scheme during the financial year 1959-60; and

(b) the total amount of withdrawals made from the deposits under the Small Savings Scheme during the same period?

**The Minister of Finance (Shri Morarji Desai):** (a) Rs. 308.45 crores approximately.

(b) Rs. 224.15 crores approximately.

**Indian Private Investment in Burma**

**1891. Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether the Government of India have any account of Indian Private Investment in Burma;

(b) if so, the amount thereof; and

(c) whether Government still allow the Indians to invest capital in Burma?

**The Minister of Finance (Shri Morarji Desai):** (a) Yes, Sir.

(b) According to the information collected under the Survey of India's Foreign Assets and Liabilities, total private Indian assets in Burma amounted to Rs. 266 lakhs as at the end of 1955, representing—

(i) assets owned by Indian Joint Stock Companies (Rs. 263 lakhs), and

(ii) agent/custodian holdings of banking companies in India on behalf of resident individuals (Rs. 3 lakhs).

These figures do not include assets held by resident individuals other than those covered by item (ii). According to Exchange Control data, there

was a net disinvestment of assets in Burma of Rs. 34 lakhs after 1955. However, this does not include changes in the value of existing assets arising from reinvestment of profits and capital appreciation, etc., on which no data are available.

(c) In view of the shortage of foreign exchange, which is very much required for our own industrialisation, investment abroad is not permitted except when Indian investment is limited to—

(i) the value of Indian machinery exported from India; and

(ii) the value of free shares, if any, allotted by way of technical fees or payment for 'know-how', etc.

**Arrears in High Courts and Supreme Court**

**1892. Shri Raghunath Singh:** Will the Minister of Home Affairs be pleased to state the arrears of cases (civil and criminal) in various High Courts and Supreme Court of India pending for the last 8, 7, 5, 4, 3 and 2 years respectively up-to-date?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The information is being obtained and will be laid on the Table of the Lok Sabha.

**Naga Hostiles**

**1893. Shri Raghunath Singh:** Will the Minister of Home Affairs be pleased to state whether it is a fact that Naga Leader Attiko Kaiko, former Adviser to Manipur Government, was kidnapped by hostile Nagas from his village in Mao and his whereabouts are still not known?

**The Minister of Home Affairs (Shri G. B. Pant):** On 31-5-1960, Shri Athikho Daiho, former Adviser to the Manipur Administration, was kidnapped by Naga hostiles from Tadubi Village, P.S. Mao, while returning to Mao from Tungjoy Village in his private jeep. He was released by the hostiles on 21st June.